GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA UNSTARRED QUESTION NO.5743 TO BE ANSWERED ON FRIDAY, THE 04TH APRIL, 2025

PENDENCY OF SC/ST CASES IN ODISHA'S DISTRICT AND HIGH COURTS

5743. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of cases registered under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, pending in the Odisha High Court till date;
- (b) the total number of such cases pending in Odisha, district-wise;
- (c) the average duration for which these cases have been pending in both the High Court and district courts;
- (d) the number of exclusive special courts established in Odisha for the trial of offences under the said Act and their respective locations; and
- (e) the conviction and acquittal rates in cases tried under the said Act, in Odisha during the past five years?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (e): As per the information provided by the High Court of Orissa, under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 (hereinafter referred as the 'Act'), as on 26.03.2025, 2735 cases have been registered and 290 cases are pending in the High Court. Further, as

on 28.02.2025, 18562 cases are pending in the District Courts. The detailed statement showing District-wise pendency is at *Annexure-I*. The average duration of 18,562 cases pending in the District Courts of the State as on 28.02.2025 is 4.42 years. Further, 3 (three) exclusive Special Courts have been established at Balangir, Balasore and Cuttack in Odisha for the trial of offences under the Act. The details regarding conviction / acquittal rates in cases tried under the Act in Odisha during the last five years are as under:

Year	Conviction rate (%)	Acquittal rate (%)
2020	4.94	85.77
2021	5.20	85.82
2022	9.27	89.24
2023	4.43	90.83
2024	2.21	88.76
2025 (as on 28.02.2025)	6.27	78.42

ANNEXURE-I

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 5743 FOR ANSWER ON 04.04.2025 REGARDING 'PENDENCY OF SC/ST CASES IN ODISHA'S DISTRICT AND HIGH COURTS'.

Sl. No.	Name of the Judgeship	Pendency as on 28.02.2025	Average duration of cases pending as on 28.02.2025 (in Years)
1	Angul	727	4.46
2	Balangir	148	3.91
3	Balarore	987	5.87
4	Bargarh	715	4.30
5	Bhadrak	1201	3.44
6	Boudh	213	3.97
7	Cuttak	1637	4.02
8	Deogarh	196	6.80
9	Dhenkanal	844	4.91
10	Gajapati	70	2.23
11	Ganjam	1018	3.21
12	jagatsinghpur	673	3.39
13	jajpur	1596	3.56
14	Jharsuguda	344	4.63
15	Kalahandi	498	4.26
16	Kandhamal	207	3.66
17	Kendrapara	1225	4.00
18	Keonjhar	525	4.22
19	Khurda	1493	6.70
20	Koraput	185	5.80
21	Malkangiri	65	3.20
22	Mayurbhanj	515	4.04
23	Nabarangpur	202	9.15
24	Nayagarh	257	3.58
25	Nuapada	268	5.21
26	Puri	1425	4.30
27	Rayagada	91	2.66
28	Sambalpur	420	4.21
29	Sonepur	342	5.16
30	Sundargarh	475	3.88
	Total	18562	4.42